

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/3378/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
Member, MACT No. 3,
Kamrup(M), Guwahati.

Dated Guwahati, the 23rd May, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT No.3(8)/666/2022 dated 19.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.05.2022**, as prayed for. Further, the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No. 2, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/3379-3380-3381/A, dated 23.05.2022

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati.
2. The Member, MACT No. 2, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court

23/5/2022
REGISTRAR (VIGILANCE)

Rda